**परिवहन तथा संचार मंत्रालय के राज्य मंत्री (श्री हुमायूं कबीर)** : २ सितम्बर, १९५६ में सैन्ट्रल रेलवे पर जादचेरला और महबूबनगर स्टेशनों के बीच में ५६५ नम्बर डाउन सवारी गाड़ी की जो दुर्घटना हुई थी, इसके बारे में मतभेद था । इसके अलावा मतभेद की और कोई मिसाल नहीं है ।

†[THE MINISTER OF STATE IN THE MINISTRY OF TRANSPORT AND COMMUNICATIONS (SHRI HUMAYUN KABIR): Yes, there has been one case in which there was a difference of opinion. This related to the accident to 565 Dn. Passenger train which occurred on the 2nd September 1956 between Jadcherla and Mahbubanagar stations on the Central Railway.]

**टिड्डों के कारण पंजाब में फसलों को हानि**

६९३. **श्री नवाब सिंह चौहान** : क्या **खाद्य तथा कृषि मंत्री** यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को विदित है कि टिड्डों ने पंजाब के कुछ क्षेत्रों में फसलों को अत्यधिक हानि पहुंचाई है; और

(ख) क्या सरकार ने इस संबंध में राज्य सरकार को कोई सहायता दी है, यदि हां, तो क्या ?

†[CROPS DAMAGED DUE TO GRASS-HOPPERS IN PUNJAB

693. SHRI NAWAB SINGH CHAUHAN: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether Government are aware that grass-hoppers have caused heavy damage to crops in certain areas in the Punjab;

(b) whether Government have given any assistance to the State Government in this connection; if so, what?]

**खाद्य तथा कृषि मंत्री (श्री ए० पी० जैन)** (क) जी हां ।

(ख) भारत सरकार ने कोई सहायता नहीं दी, क्योंकि पंजाब सरकार ने इसके लिए कोई प्रार्थना नहीं की थी ।

†[THE MINISTER OF FOOD AND AGRICULTURE (SHRI A. P. JAIN): (a) Yes.

(b) No assistance was given by the Government of India as the Government of Punjab did not ask for it.]

LOANS AND GRANTS GIVEN BY CENTRAL GOVERNMENT TO DELHI MUNICIPAL COMMITTEE

694. SHRI M. VALIULLA: Will the Minister of HEALTH be pleased to state:

(a) what is the extent of loans and grants given by the Central Government in the year 1956-57 to the Delhi Municipal Committee; and

(b) what is the rate of interest charged for the loans given?

THE MINISTER OF HEALTH (SHRI D. P. KARMARKAR): (a) Loans amounting to Rs. 51,73,600 and grants amounting to Rs. 19,37,904-4-9 were paid to the Delhi Municipal Committee during 1956-57.

(b) The rate of interest charged for the loan of Rs. 30,17,600 was 5 per cent. per annum and for the remaining amount of Rs. 21,56,000, 4½ per cent. per annum.

PURCHASE OF SHIPS ON THE BASIS OF DEFERRED PAYMENT

695. SHRI M. VALIULLA: Will the Minister of TRANSPORT AND COMMUNICATIONS be pleased to state:

(a) whether Government have any proposal under consideration to purchase ships on the basis of deferred payment; and

†[ ] English translation.